

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

(Arising out of impugned final judgment and order dated 12-12-2017 in WP No. 57797/2017 passed by the High Court Of Judicature At Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 03-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. K. B. Sounder Rajan, AOR
Mr. Mahesh Kumar, Adv.

For Respondent(s) Mr. Praveen Swarup, AOR
Ms. Payal Swarup, Adv.
Ms. Pratishtha Majumdar, Adv.
Mr. Devesh Maurya, Adv.
Mr. Hari Sahteshwar, Adv.
Ms. Trishna Virmani, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter for final disposal at the
admission stage in the month of April, 2023.

The parties may file additional affidavits
before the matter is taken up next.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

